

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF DHARANI SUBARS AND CHEMICALS LIMITED
CIN : L15421TN1987PLC014454
Date of commencement of CIRP: 29th July 2021

LIST OF CREDITORS
Summary as on 31-10-2022

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBC (Insolvency Resolution Process for Corporate Persons) Regulations, 2017

List of operational creditors (Government dues)
(Annexure-7)

Sl No	Details of Claimant		Date of Claim Received		Details of Claim admitted							Amount in Rs.			
	Department	Government	Date of Receipt	Admitted Claim	Amount of claims admitted	Nature of Claim	Amount covered by Guaranty Interest	Amount covered by Guaranty	Whether related party?	% of voting share in Co. if applicable	Amount of Claim	Amount of any other dues, that may be admitted	Amount of claim not admitted	Number of claim under verification	Remarks, if any
1	Employee State Insurance Corporation - Regional Office, Chennai	State government	9/23/2021	8,238	8,238	ESI dues	0	0	No	Nil	0	0	0		
2	Employee Provident Fund - Regional Office, Chennai South	State government	10/12/2021	151,121	151,121	EPF dues	0	0	No	Nil	0	0	0		
Claims received after 90th day (i.e) 27th Oct. 2021 from the date of Commencement of CIRP															
3	The Assistant Commissioner of GST & Central Excise	State government	12/15/2021	19,510,312	-	GST Dues	0	0	No	Nil	0	0	19,510,312	-	Note
4	The Director of Electricity Tax and Chief Electrical Inspector to Government (FAC)	State government	12/29/2021	87,586,583	-	Electricity Dues	0	0	No	Nil	0	0	87,586,583	-	
5	The Chief Electrical Inspector to Govt Guindy, Chennai	State government		14,601,325	-	Electricity Dues	0	0	No	Nil	0	0	14,601,325	-	Collectable Amount Rs. 25,77,218
TOTAL				121,857,579	159,359								121,698,220		

Note: Claims not admitted as the same is being received after 90 days (i.e. 27th October 2021).

